

Revised Advocates (Amendment) Bill, 2025 to be processed afresh for public consultation.

The Advocate (Amendment) Bill, 2025, was made available for public consultation on February 13, 2025, on the website of the Department of Legal Affairs demonstrating the government's commitment to transparency and broader engagement with stakeholders and the public.

However, considering number of suggestions and concerns received, it has been decided to conclude the consultation process now.

Based on the feedback received, the draft Bill, as revised will be processed afresh for consultation with stakeholders.